

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

CP No. 03(ND) 16

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
13.09.2017**

**NAME OF THE COMPANY:** Ms. Punita Khatter Vs. M/s Explorers Travels &  
Tours Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT:** 397/398

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
--------------	-------------	--------------------	-----------------------	------------------

For the Petitioner (s) : None


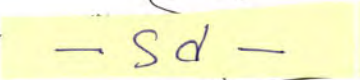
For the Respondent No.1: Mr. Vivek Malik, Advocate

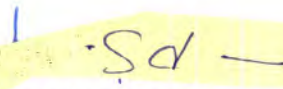
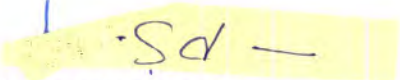
For the Respondent No.2-4: Mr. Nitin Gupta, Advocate

Mr. Rakesh Khanna, Advocate

**ORDER**

Renotify this case for arguments on 12 – 13 October, 2017.

  
  
**(S. K. Mohapatra)  
Member (T)**

  
  
**(Ina Malhotra)  
Member (J)**